

[*Translation*].

**Alleged bungling in payment by
TISCO**

*377. SHRI SIMON MARANDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the alleged bungling in payment of transportation charges to the Railways by Messrs Tata Iron and Steel Company, Jamshedpur;

(b) if so, the details thereof;

(c) the immediate action taken in this regard;

(d) the departmental and legal action taken/being taken against the officers, if found guilty in these cases; and

(e) the steps being taken to avoid the recurrence of such cases in future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) There was no case of bungling but there was a case where some wagons were moved without formal booking.

(b) During the period 1973 to 1975, 767 wagons were loaded—mostly with pearl coke—were moved without formal booking from the exchange yard at Adityapur to Banspani and Neamundi in odd lots with takes of empty wagons.

(c) The moment this came to light, action was taken to recover freight charges.

(d) There was no case for legal action. However, disciplinary action

has been initiated against two railway staff for procedural irregularities.

(e) It was an isolated and stray case and it is being ensured that proper procedure for booking is followed.

LPG Agencies in Himachal Pradesh

*378. PROF. PREM KUMAR DHUMAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the district-wise details of the existing LPG agencies in Himachal Pradesh;

(b) whether Government have received requests from State Government and the people for allotting more agencies in Himachal Pradesh; and

(c) if so, the steps being taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The information is given in the statement below.

(b) Yes, Sir.

(c) Such requests are examined by the oil industry to ascertain the feasibility of opening new LPG distributorships. If the cited locations fulfil the prescribed norms, they are considered for inclusion in the marketing plans in a phased manner on an All-Index basis, according to the availability of LPG and similar other demands.

STATEMENT

| <i>S.No.</i> | <i>Name of District</i> | <i>No. of LPG distributorships</i> |
|--------------|-------------------------|------------------------------------|
| 1. | Sirmaur | 2 |
| 2. | Kangra | 6 |
| 3. | Hamirpur | 1 |
| 4. | Una | 1 |